GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 858 ANSWERED ON 08/12/2025

SMART CITY PROGRESS AND URBAN INFRASTRUCTURE DEVELOPMENT IN UTTAR PRADESH

858. SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) status of the completion of Smart City Mission projects in the State of Uttar Pradesh specifically in cities such as Varanasi, Agra and Prayagraj as on December, 2025;
- (b) details of fund utilisation, project completion rates and citizen feedback systems implemented in these cities;
- (c) whether any Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 projects have been delayed due to land or contractor constraints, if so, the details thereof and the reasons therefor; and
- (d) whether Government has plans to support Tier-3 cities with digital governance and sanitation infrastructure through upcoming urban reform schemes?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) & (b) Under Smart Cities Mission (SCM), ten cities, *viz*. Agra, Aligarh, Bareilly, Jhansi, Kanpur, Lucknow, Moradabad, Prayagraj, Saharanpur and Varanasi have been selected in the State of Uttar Pradesh. As reported by States on 01.12.2025, out of a total 893 projects amounting to ₹21,160 crore, 887 projects (99% of total projects) amounting to ₹20,900 crore have been completed and the remaining 06 projects amounting to ₹260 crore are ongoing.
 - The city of Agra, Prayagraj and Varanasi have claimed their entire central financial assistance and have utilized it fully. These cities have completed all their projects. The physical and financial progress along with the fund utilized in Smart Cities of Uttar Pradesh including Varanasi, Agra and Prayagraj is given at Annexure.
- (c) Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)2.0 Mission, States/ UTs are empowered to select, appraise, propose and implement projects. Under AMRUT 2.0, the proposal of the State/ UTs for 8,804 projects worth Rs. 1,93,427.02 crore have been approved by Ministry of Housing and Urban Affairs (MoHUA). Contract have been awarded for 6,663 projects worth Rs. 1,20,601.58 crore of which works worth Rs. 49,646.43 crore have been physically completed.

Project taken up by the States/ UTs under AMRUT 2.0 Mission are large infrastructure projects with long gestation periods. Implementation of some projects are delayed due to various reasons, such as delay in obtaining requisite clearances/ permissions, land issues, lack of skilled manpower, etc. AMRUT 2.0 guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State / UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provided technical support to the SHPSC in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the State / UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by MoHUA with the States/ UTs & their ULBs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects provided by the States/ UTs.

(d) Swachh Bharat Mission – Urban (SBM-U) is being implemented in the Urban Local Bodies (ULBs) to strengthen the sanitation infrastructure in all the urban areas of the country. Under SBM-U, Central financial assistance is provided for creation of sanitation infrastructure in form of Individual House Hold Latrines (IHHL)/Community & Public Toilets (CT/PT)/ Urinals/Aspirational Toilets and construction of waste processing facilities for management of Municipal Solid Waste in cities. Cities having population less than 1 lakh, are also eligible for setting up waste water treatment facilities under Used Water Management (UWM) of SBM-U 2.0.

Reply to part (a) and (b) of Rajya Sabha Unstarred Question No. 858 for answer on 08.12.2025 regarding Smart City progress and urban infrastructure development in Uttar Pradesh

The physical and financial progress along with the fund utilised in Smart Cities of Uttar Pradesh including Varanasi, Agra and Prayagraj

(amount in ₹ crore)

Smart City	Total		Completed		Ongoing	
	Projects	Cost	Projects	Cost	Projects	Cost
Agra	62	2369	62	2369	0	0
Aligarh	52	1830	51	1731	1	100
Bareilly	88	1476	88	1476	0	0
Jhansi	78	1868	78	1868	0	0
Kanpur	91	3060	90	3012	1	48
Lucknow	103	2126	102	2115	1	11
Moradabad	41	1503	41	1503	0	0
Prayagraj	146	2295	145	2250	1	45
Saharanpur	115	1292	113	1235	2	57
Varanasi	117	3342	117	3342	0	0
Total	893	21160	887	20900	6	260

(amount in ₹ crore)

Smart City	Central share allocation	Central Financial Assistance claimed by the Cities	Utilisation	Utilisation (%)
Agra	490	490	490	100
Aligarh	490	490	488	100
Bareilly	490	490	485	99
Jhansi	490	490	490	100
Kanpur	490	489	489	100
Lucknow	490	490	490	100
Moradabad	490	490	485	99
Prayagraj	490	490	489	100
Saharanpur	490	490	487	99
Varanasi	490	490	490	100
Total	4900	4899	4883	99.66%

As reported by the States/ UTs as on December 1st, 2025.